

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.2 IN
Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

AJIT SINGH & ORS. Respondent(s)

(With appln(s) for modification/clarification and prayer for interim relief and office report)

Date: 25/04/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Ms. Shobha Dixit, Sr. Adv.
 Mr. D.K. Goswami, Adv.
 Mr. Anuvrat Sharma, Adv.
 Ms. Alka Sinha, Adv.

Mr. Maninder Singh, Sr. Adv.
Mr. Sagar Pathak, Adv.
Mr. A.Venayagam Balan, Adv.

For Respondent(s) Mr. Ravindra Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. No.2 of 2011 is dismissed.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master